

S.No.

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-04-2024 AT 10:30 AM**

CP(IB) No. 147/7/HDB/2023
u/s. 7 of IBC, 2016

IN THE MATTER OF:

State Bank of India

...Financial Creditor

AND

M/s. Vijay Textiles Limited

...Corporate Debtor

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

This matter is taken upon being mentioned by learned counsel Mr Maharshi Viswaraj, that an urgency application has been filed under e-filing no.3604130/01360/2024. Let the urgency application be listed on 19.04.2024, if it is in order.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)